

**Title:** Introduction of the Constitution (Amendment) Bill, 2000 (Amendment of Eighth Schedule)

**श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) :** महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

**श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) :** महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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MR. CHAIRMAN: Shri Adityanath – Not present.

*...(Interruptions)*

SHRI G.M. BANATWALLA (PONNANI): Sir, may I be heard for a second on a point of convenience? Sir, this Bill has been on the List of Business continuously and the Member is always absent. But to oppose its introduction, I am always present here. It is very inconvenient. Therefore, I say that this Bill may now be removed from the List of Business.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Yes, Sir. We support him. Why is the Member so discourteous to the House? This Bill must be removed from the List of Business.

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